## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. Navin Balaji (Aduocate) 2. C. PRABHAKIR (Company Seintary)

for the Respondents

Met -

**ORDER** 

Shri K S Navin Balaji, counsel for petitioner present. Shri C Prabhakar, PCS representing respondents present and prayed time for filing sur rejoinder stating that the respondents are residing at Delhi and other far off places and he has to obtain signatures and instructions from the parties. At his request the Bench is inclined to grant a final opportunity to file sur rejoinder. Put up on 17/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)